

(17)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER	:		
PETITION NUMBER	:	CP/652/(IB)/CB/2017	
NAME OF THE PETITIONER(S)	:	BIZERBA INDIA PVT LTD	
NAME OF THE RESPONDENT(S)	:	CISSIL RETAIL MANAGEMENT PVT LTD	
UNDER SECTION	:	9 RULE 6	
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A. CELINE  
India Law

Counsel for Petitioner A. M.

ORDER

Counsel for the petitioner present. Counsel for the respondent absent. Put up on 20.12.2017.

<sup>sd/-</sup>  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
/pb/

<sup>sd/-</sup>  
(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)